

Rejection of applications for certificate of registration

October 23, 2002

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA(4) of the Reserve Bank of India Act, 1934, has rejected the applications for certificate of registration of the following companies for commencing the business of non-banking financial institutions:

Name of the Company	Rejected on
1) Manorama Tracom Private Limited 2, Ganesh Chandra Avenue, 2nd Floor, Kolkata-700 013	October 12, 2002
2) Jayanti Agency Pvt. Ltd., P-27, Princep Street, 3rd Floor, Kolkata-700 072	October 12, 2002
3) Darpan Dealers Pvt. Ltd., 2, Ganesh Chandra Avenue, 2nd Floor, Room No.5, Kolkata-700 013	October 12, 2002
4) Lighthouse Commercial Pvt. Ltd., 168/A, Cotton Street, 4th Floor, Kolkata-700 007	October 12, 2002

As such, the above companies cannot transact the business of a non-banking financial institution as defined in Clause (1)(a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

Press Release : 2002-03/423